## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

: CA/46 & 47/CAA/2017

PETITION NUMBER

: CP/223 & 224/CAA/2017

NAME OF THE TRANSFEROR

: APPOLLO ALCHOBEV LTD

NAME OF THE TRANSFERRE

: EMPEE HOTELS LTD

**UNDER SECTION** 

: 230

S.No. Name (in Capital)

Represented by

Signature

R. Vinodh Prush. S. 1 (. Rahm bruch

K. MANINANNAN

**ORDER** 

Heard. Orders reserved.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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